

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 213
IA No. 230/JPR/2022
CP No. (IB)- 40/94(1)/JPR/2021
Under Section 94(1) of IBC, 2016**

In the matter of:

Mr. Madhur Jindal through RP Vishnu Upadhyay ...Applicant/ Debtor

Due to paucity of time, the matter could not be taken up. Post the matter to
09.11.2022.


Sd-

**(Prabhu Dayal Sewda)
Court Officer**

September 29, 2022